

**HIGH COURT OF TRIPURA  
AGARTALA**

**ORDER**

Dated, Agartala, the 23<sup>rd</sup> March, 2017

Hon'ble the Chief Justice has been pleased to appoint Hon'ble Mr. Justice S. Talapatra as the Judge-In-Charge of Judicial Education and Training, High Court of Tripura with immediate effect.

This is issued in partial modification of earlier Order No.09, dated 29.05.2014.

By Order,

Sd/-

**(S. G. CHATTOPADHYAY)  
REGISTRAR GENERAL**

**No.F. 44(11)(a)-HC/13-17/5907-58 Dated, Agartala, the 23<sup>rd</sup> March, 2017**

**Copy to: -**

01. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur for information;
02. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District for information;
03. The Director, Tripura Judicial Academy, High Court Building, Agartala;
04. The Member Secretary, Tripura State Legal Services Authority, Agartala;
05. The Registrar (Vigilance), High Court of Tripura, Agartala;
06. The Registrar (Judicial), High Court of Tripura, Agartala;
07. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
13. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
14. The Assistant Registrar(s), High Court of Tripura, Agartala;
15. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
16. The Librarian-cum-RO, High Court of Tripura, Agartala;
17. The Superintendent(s), High Court of Tripura, Agartala;
18. Order File.

  
23.3.17  
**REGISTRAR GENERAL**